

(24)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 99/93.

Dt. of Decision : 5-8-94.

Mr. N. Nagesh

.. Applicant.

Vs

1. Chief Post Master General,
A.P.Circle, Hyderabad.
2. Director of Postal Services,
O/o Post Master General,
Visakhapatnam Region,
Visakhapatnam.
3. Post Master General,
Visakhapatnam.
4. Sr. Superintendent of Post offices,
Visakhapatnam Division,
Visakhapatnam.
5. Director of Accounts(Postal)
A.P.Circle, Hyderabad-1.

.. Respondents.

Counsel for the Applicant : Mr. P.B. VIJAY KUMAR

Counsel for the Respondents: Mr. V. BHIMANNA, Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

OA 99/93
Order

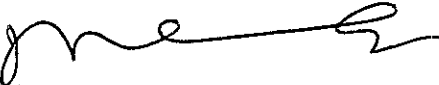
(77)

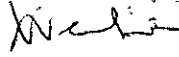
X AS PER HON'BLE JUSTICE SHRI V. NEELADRI RAO,
VICE-CHAIRMAN X

This OA was filed praying for promotion
from the date his junior was appointed.

The learned counsel for the applicant
submitted that the applicant was murdered
about 10 days back. Hence this OA abates.

Accordingly, the OA ^{is closed} ~~is abated~~.


(R. RANGARAJAN)
Member (Admn.)


(V. NEELADRI RAO)
Vice-Chairman

Dated the 5th August, 1994
Open court dictation

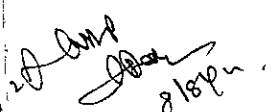
NS


Dy. Registrar(Judl)

Copy to:-

1. Chief Post Master General, A.P. Circle, Hyderabad.
2. Director of Postal Services, Office of Post Master General, Visakhapatnam Region, Visakhapatnam.
3. Post Master General, Visakhapatnam.
4. Senior Superintendent of Post Offices, Visakhapatnam Division, Visakhapatnam.
5. Director of Accounts (Postal) A.P. Circle, Hyderabad-1.
6. One copy to Mr. P.B. Vijay Kumar, CAT, Hyderabad.
7. One copy to Mr. V. Bhimanna, Addl. CGSC, CAT, Hyderabad.
8. One copy to Library
9. One spare.

kku.


8/8/94

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN : M (ADMIN)

DATE: *5-8-94*

ORDER/JUDGMENT

~~M.A.No./R.A/C.A.No.~~

in
D.A.No. *99/93*

~~(C.A.No.)~~

~~(W.P.No)~~

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

Of in Close of

